

REPRESENTATION OF THE
PEOPLE (AMENDMENT) BILL*

(Insertion of new Section 10B, etc)

SHRIMATI PRAMILA DENDAVATE (Bombay North Central) : I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951.”

The motion was adopted,

SHRIMATI PRAMILA DANDAVATE : I introduce the Bill.

15.47 hrs

ENEMY PROPERTY (REPEAL)
BILL*

SHRI G. M. BANATWALLA (Ponnani) : I beg to move for leave to introduce a Bill to repeal the Enemy Property Act, 1968.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill to repeal the Enemy Property Act, 1968.”

The motion was adopted.

SHRI G.M. BANATWALLA : I introduce the Bill.

ADMINISTRATION OF EVACUEE
PROPERTY (REPEAL) BILL*

SHRI G.M. BANATWALLA (Ponnani) : I beg to move for leave to introduce a Bill to repeal the Administration of Evacuee Property Act, 1950.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill to repeal the Administration of Evacuee Property Act, 1950.”

The motion was adopted.

SHRI G.M. BANATWALLA : I introduce the Bill.

INDIAN RAILWAYS (AMEND-
MENT) BILL*

(Insertion of New Section 62A, etc.)

PROF. MADHU DANDAVATE : (Rajapur) : I beg to move for leave to introduce a Bill further to amend the Indian Railways Act, 1890.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Indian Railway Act, 1890.”

The motion was adopted.

PROF. MADHU DANDAVATE : I introduce the Bill.

15.48 hrs.

PREVENTION OF LOTTERIES BILL*

PROF. MADHU DANDAVATE (Rajapur) : I beg to move for leave to introduce a Bill to provide for the prevention of State Lotteries.

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